## THE HIGH COURT OF ORISSA, CUTTACK

## NOTICE

As directed, it is hereby informed that the following Vacation Benches will function through hybrid mode during the ensuing Summer Vacation, 2025.

#### 1st Week of Vacation

On 20 <sup>th</sup> May, 2025 (Tuesday)		
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Shri Justice S.K. Sahoo Hon'ble Shri Justice M.S. Sahoo	Division Bench matters	11.00 A.M.
Hon'ble Shri Justice V. Narasingh	All Single Judge Criminal matters	11.00 A.M.
Hon'ble Shri Justice B.P. Satapathy	All Single Judge Writ and Civil matters	11.00 A.M.

On 23 <sup>rd</sup> May, 2025 (Friday)		
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Shri Justice S.K. Sahoo Hon'ble Shri Justice M.S. Sahoo	Division Bench matters	11.00 A.M.
Hon'ble Shri Justice V. Narasingh	All Single Judge Criminal matters	11.00 A.M.
Hon'ble Shri Justice B.P. Satapathy	All Single Judge Writ and Civil matters	11.00 A.M.

#### 2<sup>nd</sup> Week of Vacation

On 27 <sup>th</sup> May, 2025 (Tuesday)		
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Shri Justice K.R. Mohapatra Hon'ble Shri Justice M.S. Sahoo	Division Bench matters	11.00 A.M.
Hon'ble Shri Justice V. Narasingh	All Single Judge Criminal matters	11.00 A.M.
Hon'ble Shri Justice B.P. Satapathy	Single Judge WP(C) – Service matters.	11.00 A.M.
Hon'ble Shri Justice S.K. Mishra	All Single Judge WP(C) (other than service) & Civil matters	11.00 A.M.

On 30 <sup>th</sup> May, 2025 (Friday)		
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Shri Justice K.R. Mohapatra Hon'ble Shri Justice M.S. Sahoo	Division Bench matters	11.00 A.M.
Hon'ble Shri Justice B.P. Satapathy	Single Judge WP(C) – Service matters.	11.00 A.M.
Hon'ble Shri Justice S.K. Mishra	All Single Judge WP(C) (other than service) & Civil matters	11.00 A.M.
Hon'ble Shri Justice A.C. Behera	All Single Judge Criminal matters	11.00 A.M.

### 3<sup>rd</sup> Week of Vacation

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On 3 <sup>rd</sup> June, 2025 (Tuesday)		
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Shri Justice B.P. Satapathy Hon'ble Shri Justice M.S. Raman	Division Bench matters	11.00 A.M.
Hon'ble Shri Justice B.P. Satapathy	All Single Judge Writ and Civil matters	After rising of Division Bench
Hon'ble Shri Justice M.S. Raman	All Single Judge Criminal matters	After rising of Division Bench

On 4thJune, 2025 (Wednesday)		
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Shri Justice B.P. Satapathy Hon'ble Shri Justice M.S. Raman	Division Bench matters	11.00 A.M.
Hon'ble Shri Justice B.P. Satapathy	All Single Judge Writ and Civil matters	After rising of Division Bench
Hon'ble Shri Justice M.S. Raman	All Single Judge Criminal matters	After rising of Division Bench

# 4<sup>th</sup> Week of Vacation

On 10 <sup>th</sup> June,2025 (Tuesday)		
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Shri Justice A.K. Mohapatra Hon'ble Shri Justice M.S. Raman	Division Bench matters	11.00 A.M.
Hon'ble Shri Justice A.K. Mohapatra	All Single Judge Criminal matters	After rising of Division Bench
Hon'ble Shri Justice M.S. Raman	All Single Judge Writ and Civil matters	After rising of Division Bench
On 13 <sup>th</sup> June,2	2025 (Friday)	
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Shri Justice A.K. Mohapatra Hon'ble Shri Justice M.S. Raman	Division Bench matters	11.00 A.M.
Hon'ble Shri Justice A.K. Mohapatra	Single Judge WP(C) – Service matters.	After rising of Division Bench
Hon'ble Shri Justice M.S. Raman	All Single Judge WP(C) (other than service) & Civil matters	After rising of Division Bench
Hon'ble Shri Justice G. Satapathy	All Single Judge Criminal matters	11.00 A.M.

All the urgent matters which cannot wait till reopening of the Court may be filed in the Computer Filing Counter between 11.00 A.M. and 12.00 Noon on the working days.

During the ensuing summer vacation for the Court for the year 2025, the Vacation Courts will function from 11.00 A.M. to 03.00 P.M. on 20.05.2025, 23.05.2025, 27.05.2025, 30.05.2025. 03.06.2025, 04.06.2025, 10.06.2025 13.06.2025. Only the cases involving urgency, which cannot wait till reopening of the Court shall be listed before the Vacation Benches. Writ and Civil matters as well as Criminal matters (other than Bail Applications U/s.438 Cr.P.C., 1973/ U/s. 482 BNSS, 2023 and Bail Applications U/s.439 Cr.PC., 1973/ U/s. 483 BNSS, 2023) filed from 14th May, 2025 onwards will be listed on the ground of urgency. Unlisted/fresh Bail Applications (both BLAPL and ABLAPL) shall be listed chronologically irrespective of date of filing.

On the days the Vacation Courts sit, the concerned sections will function till rising of the Courts.

For listing of urgent cases, mention memos shall be filed by dropping mention memos in the Drop Box kept in the office of the Deputy Registrar (Judicial) between 11 A.M. to 12.00 Noon one day before the sitting of the Vacation Benches.

THE HIGH COURT OF ORISSA, CUTTACK THE 16<sup>TH</sup>MAY,2025 BY ORDER,

Sd/- S.R.Pradhan 16/05/2025

**REGISTRAR (JUDICIAL)**